

4 - HIGHLIGHTS

1. NO. OF CONSTITUENCIES

TYPE OF CONSTITUENCY	GEN	SC	ST	TOTAL
NO OF CONSTITUENCIES	141	34	25	200

2. NO. OF CONTESTANTS

NO. OF CONTESTANTS IN A CONSTITUENCY	1	2	3	4	5	6-10	11-15	ABOVE 15
NO OF SUCH CONSTITUENCIES	0	0	1	3	11	125	51	9

TOTAL CONTESTANTS IN A FRAY	1875
AVERAGE CONTESTANTS PER CONSTITUENCY	9
MINIMUM CONTESTANTS IN A CONSTITUENCY	3
MAXIMUM CONTESTANTS IN A CONSTITUENCY	18

3.ELECTORS

		MALE	FEMALE	THIRD GENDER	TOTAL
I.	NO. OF ELECTORS(INCLUDING SERVICE ELECTORS)	27612224	25318304	624	52931152
II.	NO. OF ELECTORS WHO VOTED(EXCLUDING POSTAL VOTES)	20487861	18919446	356	39407663
III.	POLLING PERCENTAGE(EXCLUDING POSTAL BALLOTS)	74.2	74.73	57.05	74.45

3A	POLLING PERCENTAGE (STATE)	75.33
4A	TOTAL VOTES POLLED (EVM + POSTAL)	39874606
4B	TOTAL VALID VOTES (EVM + POSTAL)	39447716
5A	NOTA VOTES (EVM + POSTAL)	383107
5B	NOTA VOTES AS % OF TOTAL VOTES	0.96
6A	TOTAL POSTAL VOTES	466943
6B	NO OF REJECTED POSTAL VOTES	39112
6C	% OF REJECTED POSTAL VOTES OVER TOTAL POSTAL VOTES	8.38
7A	NO. OF POLLING STATIONS	52139
7B	AVERAGE NO. OF ELECTORS PER POLLING STATION	1015

8. PERFORMANCE OF CONTESTING CANDIDATES

		MALE	FEMALE	THIRD GENDER	TOTAL
I.	NO. OF CONTESTANTS	1692	183	0	1875
II.	ELECTED CANDIDATES	180	20	0	200
III.	FORFEITED DEPOSITS	1293	128	0	1421

Disclaimer

THIS REPORT IS BASED ON INDEX CARDS DATA MADE AVAILABLE BY CONCERNED RETURNING OFFICERS ON THE BASIS OF STATUTORY DATA MAINTAINED IN THE FORMS. IN CASE OF ANY DISPUTE, THE DATA MAINTAINED IN THE STATUTORY FORMS BY THE CONCERNED RETURNING OFFICERS SHALL PREVAIL.